MR. DEPUTY CHAIRMAN: He said that he did not mean any reflection and you should accept it.

SHRI B. C. GHOSE: What did he say?

SHRI V. K. DHAGE: The point is .....

DR. RADHA KUMUD MOOKERJI (Nominated): When so many speak together we cannot understand what the point is.

DR. K. N. KATJU: All these people starting at once? I have never seen a point of order argued by six people at once.

SHRI V. K DHAGE: The hon. Minister should......

MR. DEPUTY CHAIRMAN: Please hear him.

SHRI B. GUPTA: Such irresponsible statements from the Government.

SEVERAL HON, MEMBERS: Order order.

SHRI S. MAHANTY: Who are they to call out "Order, order?"

MR. DEPUTY CHAIRMAN: Yes, what does the Minister say?

Dr. K. N. KATJU: What I was saying is, that the Government of and the Ministers and everybody else who is concerned to make appointments is most anxious to utilise services of the Public Service mission, not because in these matters, the Ministers and other persons who are the appointing authorities are subjected to pressure. That is not the point. But all deserving cases are brought to their notice by all persons.

MR. DEPUTY CHAIRMAN: There is no reflection there.

DR. K. N. KATJU: I am not saying that Members of Parliament bring to notice undeserving people.

MR. DEPUTY CHAIRMAN: He said he has not cast any reflection.

SHRI B. C. GHOSE: But you interpreted it as casting reflection. You said, "If you cast reflection he casts reflections." What does that imply?

Shri B. GUPTA: I say, I have cast reflections and it is for you to verify and show that they are not true. But I say every syllable that I uttered is true and I stand by it.

MR. DEPUTY CHAIRMAN: You read your speech over again and you will see.

SHRI B. GUPTA: I have corrected both the copies and I stand by everything that I said.

SHRI AKBAR ALI KHAN: What did he mean by "brothers-in-law and sons-in-law" and.....

MR. DEPUTY CHAIRMAN: Sit down please.

4 P.M.

DR. K. N. KATJU: We have an arrangement with the Public Service Commission, a via media, if it is a real genuine temporary appointment lasting for a period, short of six months, then, of course, it has got to be made in the interests of public service. If it is for a longer period, then the Public Service Commission will have to be consulted. I have nothing more to add, Sir.

MR. DEPUTY CHAIRMAN: There is no point for decision. The motion is discussed.

MOTION REGARDING PROGRESS REPORT OF THE FIVE YEAR PLAN FOR THE YEAR 1953-54

THE MINISTER FOR PLANNING AND IRRIGATION AND POWER (SHRI GULZARILAL NANDA): Sir, I rise to move:

"That the Progress Report of the Five Year Plan for the year 1953-54 be taken into consideration".

[Shri Gulzarilal Nanda.] Sir, this volume, the Progress Report for the year 1953-54, is before the House and Members will have discovered for themselves that this volume is replete with useful information. It consists of a large volume of facts and figures and it is hardly necessary for me to make a lengthy introduction. This Report is the basis of discussion now. I would make only one request to hon. Members. will have a lot to say about the various aspects of our economic situation and economic progress of the country. We would welcome all that; they are entitled to make an appraisal of the activities. Let it be a critical apprais-al and I hooe, Sir, that it will also be a fair at traisal. In doing so, we will have to think not of today, not of in which we are conditions functioning but we have to take our minds back to the days when the idea of a Plan took shape, when the proposals that are now before us and the action that has been taken on those What were was conceived of. conditions? It will be very easy for all of us to recall the days of anxiety through which we were passing then. We were not sure of our food supplies for the next month. We were, some people said, living from ship to mouth. We had a certain nervousness about our food supply. We had, account of frantic demands from parts of the country, to move food from one part to another and rush it to places where stocks were We had to import large quantities spending large amounts of foreign exchange. We had also to give heavy subsidies and yet people were could not be. and they satisfied There were controls and there were many experienced difficulties people. The quantities consumed then were low relatively to what a normal human being must consume. Sir, this was the situation in respect of food and in respect of other goods also. Cloth was so difficult to the minimum obtain even to cover needs of an ordinary family. had difficulties in other directions also,

difficulties about transport and so on and then it was in those very days that the problem of rehabilitation of displaced persons was prominent. We had started tackling it but we not completed that yet. Prices were rising and so many people felt that at those high prices an average family There were could not subsist. flationary pressures and so, anything that we could do to relieve the situation, to increase production, to spend investments making larger money created those dangers of increasing inrise in prices. flation, of a further That was the dilemma.

What is the position now? When we judge of ourselves today. should not think of today. On the basis of conditions today, we determine the future and our future perfor mance but so far as the past is concerned, it is these conditions that determined our present. What is it that we find today? Our major head-Nobody aches have been relieved. can say that food is scarce now; nohody can say that cloth is not to be had. In the matter of transport we have greatly improved and our position in several other directions For these things, it also improved. is not necessary to give any figures; the thing is there in the air and it is part of everybody's experience in the country that the difficulties and the anxieties have, more or less, gone and that we can breathe freely and think of the future with confidence. Sir, That is the situation now. Yet, give to the House a few 1 might figures. You are familiar with the figures but still it is good to remember some of them and recall again and again. In the case of foodgrains there is an increase by 21.06 per cent. In the case of cotton, increase is by 33 per cent, and in the case of oilseeds it is 11 per cent.

(West Bengal): SHRI B. GUPTA Compared to?

SHRI GULZARILAL NANDA: Compared to the base year 1949-50 in the case of foodgrains and 1950-51 in the case of other commodities.

Now, Sir, this is not all. If we take agricultural production as a whole, we will find that agricultural production has increased by, say about 13.5 per cent, in all commodities and our experience regarding industrial production is no different; it is better still, in a way. Taking 1946 as the base year-this is the base used for the index-in 1951 it was 117.2. in 1952 it was 128.9 and in 1953-54 it is 136:3. And, Sir, recently the position has improved further still. the latest figures for June and July are above 140 and 149. This index is a comprehensive statement of the pace of progress in industry in number of directions in respect of a number of articles. I shall not tire the House by giving minute details. but I will draw your attention certain special features. We could bring this about. How? The Chief difficulty both in industry and in agriculture was of course that was not enough production. We were faced with the spectacle of high prices and scarcity, of food, etc. Also our industries were not running full capacity; existing capacities were not being utilised; in the case of several industries we were using only a part of that capacity. Therefore agriculture was the key to the whole situation. We must produce more raw materials order to run our industries well. Sir, this is what we started doing. came to the conclusion that we must do everything possible in the course of the five years that we had before bring about an increase agricultural production to the maximum possible extent. We made up our minds that we will free ourselves from the necessity of importing food from outside countries; we wanted to be relieved of this dependence. we have succeeded in that, but for doing that we had also to decide that the major part of our resources should be applied to this sector and we decided to increase irrigation facilities. major and minor. We decided to make

programmes for giving more fertilisers, manures, improved seeds and In all reclamation of waste land. these directions we have spent some money and we have achieved results in physical terms and those results are very heartening. In the field of irrigation for example, we can legitimately take a measure of pride what has been achieved already. the end of this year the area irrigated by projects is expected to exceed five million acres. The river valley projects which had been begun before the Plan are now making rapid progress. Work on the new river valley schemes which were included in the Plan for the first time, such as the Chambal, the Kosi and the Koyna has also begun. On the Kosi preliminary been completed works have construction is about to begin. Some Members were anxious about Kosi. Estimates of about 7 or 8 crores rupees have been sanctioned and preliminary work has been completed. I may tell them that in a few days construction will be taken in hand. At the Kosi we also hope to witness the heartening spectacle of large-scale public participation in the construction of the project. The target for the area to be irrigated eventually through projects in the Plan has now risen from 17 to 22 million acres. Power grammes have also made satisfactory progress. During the first three years of the Plan 450,000 KW of generating in the public capacity were added sector and 120,000 KW in other undertakings. At the end of this year we should reach a target of over 8,00,000 KWs in State Power Projects and the multi-purpose schemes.

This is only as a sort of a sample of the pace of progress, and of our success in implementation. I can turn to the pages of this Report, take up one section after another and point out a number of things which stand out as things which will encourage us, things which can be taken as evidence of progress, but I am also aware of the fact, Sir, that I will be told what about the state of implementation in financial terms? What

[Shri Gulzarilal Nanda] we have done during these three years, is it proportionately satisfactory? It is 60 per cent of the total outlay? This is not a proper way of looking I won't admit that at the matter. whatever the state of implementation now is, whatever the average of achievement now is, is going to be the index of further achievement The reason is this I will first, give a few facts about implement-During the Plan period ation refers to both the Centre and the States—the position at the Centre was that during the first two years rate of expenditure was about 10 to 11 per cent of the total outlay pro vided in the Plan and in the year this rose by 4 per cent. Schemes which the Centre itself was to carry out, for instance, those connected with industrial projects, ports etc. required a period of preparation for technical study and consultation On this account, it is from the fourth year that the more substantial ex penditure under this head begins to take place Thus, in the first two years the expenditure was in neighbourhood of Rs 130 crores. In the third year, according to the re vised estimates the outlay expected was Rs 188 crores, that is Rs 60 crores more than in the pre vious years In the fourth year the amount provided is nearly twice the amount provided in the third year

Sir I may also give the information about the States first Before Plan, taking all the States together the annual development expenditure amounted to about Rs 119 crores, the bulk of which was in the principal Part A States and in some Part B the third year States In of the Plan this had risen to about Rs 220 crores and in the fourth provision vear the budget Was Rs303 crores In Part C States. as a group, from an expenditure on development of Rs 11 crores per year, the amount rose to about Rs 5 crores in the third year and the pro-

vision made in the current year's budget is nearly Rs 9 crores In Part B States from about Rs 2 to 2½ crores a year the expenditure on development rose to Rs 34 crores in third year of the Plan, the provision this year being of the order of about These figures, I may Rs 88 crores Sir, do not ınclude other state. additional expenditure incurred the States for which the funds are being made available under different heads from the Central Government for the purpose of enabling the States to carry out their programmes effectively When the Plan was formulated it was intended that the total amount of Central assistance to the should be Rs 229 crores, it was creased later on In addition to the resources transferred to the States on the recommendations Finance Commission. Central assistance has been raised to Rs crores and a general assurance has been given that no worthwhile scheme included in the Plan would suffer for lack of funds One of the significant contributions of the Plan is to different parts of the country whose levels of development differed widely, to come up to a more equal level. The contribution of the Centre particularly has been to strengthen those areas as much as possible, those areas which are considered backward and relatively more undeveloped These are the facts about the state of implementation While there are short-falls and while it can be conceded and contended that we have not done enough, taking the three years together the relevant thing to consider is this. Is our spending capacity increasing or not? Why were we so low in expenditure in the beginning? were evident difficulties While the Plan was formulated and finalised, a year and a half of the Plan period had already expired and during that period really the Plan was not reflected adequately in the actual activities of the State and the Centre Then, Sir we should have had a longer period οf preparation when we want to spend large amounts of money on big

Making an allocation is not schemes. the end of the matter. If the money is to be spent, it should be preceded preparation. by a long period of Schemes have to be thought out settled; prelipriorities have to be minary work has to be done and machinery, particularly of administration, training programmes, for personnel all this has to be arranged. We were in a hurry then. We thought that we will place the Plan and at the same time go on with the preparations also. We did not do very well in the first year; the second year was better and in the third year it was better still and the current year is going to be incomparably better. This is the position. Our difficulties and our deficiencies due to circumstances. Those circumstances we could not help. We did not create them. But we are trying to overcome those difficulties and we have overcome them very largely. So, Sir, we are today confident that will be able to tackle the tasks that lie before us very much more effectively and more speedily although little bit of the lag that has occurred in the earlier years may remain. That is, by the end of the planning period we may not have spent the full amount .but we will have spent a large part of it. We are not anxious to spend money simply because we have to spend it. We want to see that every pie is utilised properly and therefore we are side by side going on strengthening our machinery and improving our equipment. That is being done number of directions. For example, take the training programmes. have thought of that matter with great care. Without trained personnel, adequate and properly trained personnel, it will not be possible to do justice to all these programmes. So what we have done is this. I will give just an instance. 5.500 village level workers have been trained so far in 44 tension training centres. Nine more extension training centres are established. Twenty-two new agricultural schools are being established and the existing agricultural schools are being reorganised. At present 1700

workers are under training. For meeting shortages of personnel such overseers the existing institutions are being strengthened and new ones are being established. In Community Project areas and elsewhere nurses, lady health visitors and midwives are short supply. New training facilities for this purpose are being provided. these and in a number of directions we are trying to fill up those gaps by creating institutions for This is one direction in training. which we have moved. There are more other directions also in which has to be done and we hope that the course of the next two years very much more will have been done so that not only the implementation of this Plan will have been secured but will have created conditions for a much more rapid progress later on for the second Five Year Plan. And that. Sir, is the crux of the matter. When we put forward this Plan we had made it very clear that it was a Plan preparation. It is a preparatory Plan. It had two purposes. One was rectify the disequilibrium of the moment to which I have made reference already and the second purpose was to lay the foundations for much bigger progress later on. have to create the foundation of basic development. Basic development means more basic industries, basic services like Transport etc. The instiset-up also has to be organised and improved. We have to do much more in the direction of the co-operative movement. We have to do a great deal to furnish the rural areas with an adequate measure credit. These things are being tackled. Therefore taking all these together, I believe that that promise of the Plan that we will prepare for more adequate performance later on is being fulfilled.

There is the question of techniques of planning. We started with hardly anything. We had very limited amount of statistical data and such aids as are necessary for proper and refined planning were totally absent. We are now trying to make up that

[Shri Gulzarilal Nanda]

deficiency also and I am sure that the second Five Year Plan will in that res rect be a very much improved Plan Of course, it will be subject to the limitations of democratic planning We cannot do that rigorous planning so that what we do is laid out with That does not absolute precision happen even in other countries where they have got a totalitarian planning As time goes on, as conditions change we try to revise our ideas and schemes and wherever we find that other things are not moving, where meet needs have arisen we try to them just as a little while ago We We brought in a new programme tried to strengthen the Plan because we found that the unemployment situation was worsening and the de velopmental programmes which had then thought of in relation to the then situation and which were quite proper in that context, were not suffi-So we thought of various cient now other programmes in order to improve the situation in that respect

Sir, I thought I would make it a brief introduction because I would like to hear the reaction of hon Members and listen to them, so that whatever views they may have, what ever fears they may have I may be able to remove them with such formation as I have I can. Sir. re iterate the fact that we have carefully studied the reasons for the falls and the reasons for insufficient progress in several directions and we have after that scrutiny and worked out ways of removing those bottlenecks and those handicaps And as I survey the position in the country now, the working of the Community Projects for example not in physical terms only, though that too has considerable importance It is the new life that is being created new hope that is arising there Chiefly, the people do not now think that the Administration is something remote from them but they think that the administration is a part of themselves and that Sir, ir a new element

new of strength which has arisen, a force which has sprung up in the country The people and the Administration go together and work together and the Administration conscious of its responsibilities and obligations to the people, thinks them all the time and tries to meet their needs The people on their side do not sit back just to criticise but come and share the tasks their part, bear the sacrifices and do hard work Sir, I believe, it is this situation, it is this fact which is go ing to be responsible for the bigger future which we are eontemplating and which we are going to realise

MR DEPUTY CHAIRMAN Motion moved

'That the Progress Report of the Five Year Plan for the year 1953-54 be taken into consideration"

MR DEPUTY CHAIRMAN There is one amendment by Shri Deokinandan Narayan

SHRI D NARAYAN (Bombay) Sir move

'That at the end of the Motion the following be added, namely -

'and having considered the same the House approves of it"

MR DEPUTY CHAIRMAN The motion and the amendment are operfor discussion

SHRI RAJENDRA PRATAP SINHA Sir, I want just an infor-(Bihar) mation from the hon Minister I would like the hon Minister to tell us if the Government has made any assessment with regard to the employment situation more particularly as to how the employment situation has progressed with the progress of the Plan particularly after the new fillip which was given to the Plan about which the hon Minister has What effect did that have on the employment situation that is No 1.

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MR. DEPUTY CHAIRMAN: You cannot go on like this. You please wait.

Shri RAJENDRA PRATAP SINHA: Just one second, Sir I want to know what the progress in the private sector has been with regard to investment and whether the Minister thinks that the private sector will be able to fulfil the investment that is expected from it during the five year time.

SHRI GULZARILAL NANDA: I will refer to this in my reply, Sir.

Mr. DEPUTY CHAIRMAN: Yes, he can say that in reply.

SHRI RAJENDRA PRATAP SINHA: Is he not answering now, Sir?

MR. DEPUTY CHAIRMAN. He will deal with them while replying.

[\$THE VICE-CHAIRMAN (SHRI V. K. DHAGE) in the Chair]

श्री एन० बी० दंशमुख (हेंदराबाद): वाइस चंथरमेंन साहब, प्लानिंग मिनिस्टर साहब ने तीन साल के प्लानिंग की प्रोग्रंस रिपोर्ट हमारं सामने रखी हैं और उन्होंने कहा हैं कि हमने बावजूद कुछ डिफिकल्टीज के बहुत कुछ तरक्की की हैं। रिपोर्ट में जो न्रुटियां पाई जाती हैं और जिनकी वजह से जिस गरज के लिये यह पंचवर्षीय योजना तैयार की गई हैं वह गरज प्री होना बहुत मुश्किल बात हैं, इस दिष्ट से इन चीजों पर में रोशनी डालना चाहता हूं।

हमारं हिम्दुस्तान की जो सब से बड़ी इंडस्ट्री हैं वह एग्निकलचर की हैं। एग्निकलचर में जो तरक्की होना बयान किया जाता हैं उसकी तरफ अगर गाँर से दंखा जाय तो पता चलेगा कि इस प्रोग्ंस रिपोर्ट में यह बतलाया क्या हैं कि हमारी गिजाई हालत में बहुत तरक्की हुई हैं और रिपोर्ट में इस चीज को तसलीम किया गया हैं कि इन दो सालों में बारिश की हालत 98 RSD.

बहुत अच्छी रही हैं जिसकी वजह से गिजाई हालत में तरक्की हुई हैं और कोई पंचवषीय योजना की वजह से इसमें तरक्की नहीं हुई हैं। गिजाई हालत में तरक्की होने के लिये हमार मुल्क में लेंड रिफार्म्स का आना जरूरी था । अगर आप हिन्दुस्तान में लेंड रिफार्म्स की हालत देखेंगे तो आपको पता चलेगा कि वाक ई में हम इस लैंड रिफार्म्स के काम में कोई अच्छी तरक्की नहीं कर सके हैं। पहली चीज तो यह हैं कि कांस्टीट्यूशन की दफा ३९ म्आविजा देने के सिलिसले में इस चीज के आर्ड आती हैं और इसकी वजह से जमींदारी खत्म करने के काम में हम बहुत ही पीछ रहे हैं। अब कांस्टीट्यूशन की दफा २९ की चौथी तरमीम भी हमार साभने आई है लेकिन में अर्ज यह करूंगा कि तरमीम इस जमीन के सुधार के मसले करने के लिये काफी नहीं हैं। बात यह हैं कि जो एग्रीकलचर की इंडस्ट्री हैं उसमें अक्सर लोग टेनेन्ट्स और गरीब काश्तकार हैं और हम दंखते हैं कि बावजूद इस सिलसिले मुस्तिलिफ स्टंट्स में कवायद होने के भी टंनेंट्स दिन ब दिन अपने खेतों से बरखास्त होते जा रहे हैं । हमारी एकानामिक पालिसी की निस्बत कहा यह जाता है कि हमको सांशल जस्टिस कोअर्सन से नहीं बल्कि कनसेंट से लानी हैं. लीकन हम दंखते हैं कि जहां किसान और जमींदार का सवाल पैदा हो जाता है वहां कुछ थोड़ा सा पैसा किसानों को देने से उनकी कनसेंट मिल जाती हैं यानी जमींदारों कनसेंट हासिल करने के बजाय हम जमींदारों की जमीं नों से किसानों को निकालने के लिये कनसेंट का इस्तेमाल करते हैं और अगर ओहर्ददारान के पास एक दरख्वास्त भी पेश हो जाती है कि किसान अपनी जमीन को छोड गया है तो वह जमीन छूट जाती हैं। लैंड रिफार्म्स के सिलीसले में कवानीन पर जिस जिस जगह अमल हुआ उनसे पता चलेगा कि जो बर्ड जमींदार हैं उनके एक भी टेनेंट कब्जा बाकी नहीं रहा है. अलबत्ता छोट छोटे मालिकों और काश्तकारों में झगड चले हैं

[श्री एन० बी० दंशमुख]

Progress Report of

और उसके सिलिसले में भी यह हालत हैं कि जो वाकई किसान हैं उनके कब्जे से जमींनात निकली जा रही हैं। आज हमार हिन्दुस्तान में लैंड रिफार्म्स के सिलिसले में ज्यादा जोर भ्दान यज्ञ को दिया जा रहा है । में भ्दान यज्ञ की हालत भी आपको बतलाऊंगा । निजाम ने, जिसके कब्जे में अभी २० हजार एकड जमीन हैं, उसने ३ हजार एकड़ जमीन भ्दान यज्ञ में दं डाली, चन्द लोग भ्दान के लिये जमीन मांगने गये तो उनको यह जमीन दी। वह करेंसी थी ? वहां निजाम के जानवर चरते थे और दरअसल वह जमीन निजाम की थी ही नहीं। भ्दान के सिलीसले में होता यह हैं कि जो जमीन जमीन के मालिक के पास बंकार होती हैं, जिसमें झगड़ें रहते हैं और जिसमें उसका कोई ताल्ल्क ही नहीं रहता है वेंसी जमीन आज दी जाती हैं। निजाम की जमीन के झगड़ का दो साल के बाद जब उसको तकसीम करने का वक्त आ गया, जब उस जमीन को तकसीम कर दुना चाहा. तब गवर्नमेन्ट ने उसकी अमीन रिकार्ड को दंखा और माल्म हुआ है कि वह दरअसल निजाम की जमीन नहीं है बल्कि वह हेंदराबाद गवर्नमेन्ट की जमीन हैं। तो इस तरह से लें ड रिफार्म्स, जो कि हमार एग्किल्चरिस्ट्स के लिए एक फुट जमीन में ज्यादा पेंदा करने के लिए एक इंसीन्टव हो सकता था वह लींड रिकार्म्स की स्कीमें आज अच्छी तरहसे इंप्लीमेंट नहीं हो सकी हैं । वह लैंड रिफार्म्स इंप्लीमेंट होने के लिये दरअसल साफ तार से हमको एक सीलिंग तय कर के काम शुरू करना चाहिये था। वह सीलिंग तय करने के बाद जिस कदर भी जमीन ज्यादा निकले वह किसी कोर्ट में या किसी और जगह टंनेंट्स से पेरवी करने यान कराने के सवाल पेंदा होने के बावज्द ही वह जमीन मुरुतीलफ लोगों को तकसीम होनी चाहिए ।

द्सरी चीज गोया हमार एग्निकल्चर इकौनाँमी में जो अहमियत रखती है वह एग्निकल्चरिस्ट्स हैं, किसान हैं, उनको हमें इंम्रव्ड सीड्स, मैन्योर्स, नये तरीके के आँजारात और खेती के जराये पहुंचाने चाहियें और जरूरत के लिहाज से उनको तकावी पहुंचानी चाहिए, ये सब बातें उसमें मुश्तीमल हो सकती हैं। लीकन अफसोस की चीज यह है कि हम इस मामले में भी एडिमिनिस्ट्रंशन की तरफ से तवज्जो न होने की वजह से भी वहां भी यही होता है कि पॅदावार गोया ज्यादा अच्छी होने के लिए इंप्र्व्ड सीड्स की तार से अगर कहीं से गेहूं आता हैं तो जिनके सिप्द उसको बांटने का इंतजाम हैं वे कहते हैं कि यह गेहूं तो अच्छा है और अकसर उसे किसानों को सीड की तार पर इस्तेमाल करने के बजाय वह गेहूं ओहर्ददारों के खाने के लिए खर्चा हो जाता है। किसानों के लिए जो इंप्र्व्ड सीड्स दिये जाते हैं वह २० रू० पल्ला के हिसाब से बाजार से लेकर दिया जाता हैं। हाल ही में एक किस्सा इस तरह से हुआ कि लोगों ने जब इंप्र्व्ड सीड्स मांगे उनकी मांग ज्यादा बढ़ी तो २० रु० पल्ला दाम सीड्स ४० रू० पल्ला के भाव पर, इंप्रुव्ड सीड के नाम पर लोगों को दिये गये। तो इस तरह की चीजें गोया चलती रहती हैं।

इसी तरह से मशीनरीज का भी हाल हैं। नये किस्म के औजारात पहुंचाने में भी यही होता हैं। दरअसल हमारं यहां के किसान बहुत गरीब किसान हैंं। ये जो मशीनें उनको दी जाती हैं, या इंजिन्स वर्गरा तकसीम होते हैं, नये नये तरीकों की मशीनें तकसीम होती हैं वह सिर्फ बड़ बड़ जमीदारों को तकसीम होती हैं। अकसर तो यह होता है कि तकसीम के समय ओहर्ददार और उसके जो अपने आदमी जमा होते हैं वे आपस में ही उन सामानों को तकसीम करा लेते हैं । इसकी कई मिसालें भौजूद हैं। जो गोया तकसीम करने वाला हैं बह किसी दूसर शस्स के नाम पर अपने लिये बीज ले लेता है, या उसने जो एडवाइजरी कमेटी बनाई हुई होती है वह एडवाइजरी कर्मटी ही आपस में सामान तकसीम कर लेती हैं। इसी तरह से तकावी जो कि वहां के किसानों को मिलने जा रही हैं उसमें भी यही होता हैं कि उनके हाथ में तकावी पड़ने से पहले ही उसके निस्फ से भी ज्यादा काश्तकार को खर्चा करना

पड़ता हैं। इस तरह से किसानों को मदद करने के लिये जो यह तरीका अख्तियार किया गया हैं वह एसा है कि जिसकी वजह से एिंग्कल्चरल इकाँनोंमी में कोई तरक्की होने की तवक्को नहीं हैं। उससे किसान की कोई तरक्की नहीं हो सकती हैं।

तीसरी चीज जो इस एगिकल्चरल इंडस्ट्री में ज्यादा अहमियत की हैं वह यह हैं कि किसानों को जो चीज वह पेंदा करता है. उसकी माक्ल कीमत मिलनी चाहिए । इसके वास्ते शुरू में आपने जो प्लान तैयार किया था उसमें इसके लिये लिखा गया है कि अगर किसानों के माल की कीमतें कम होती जायं तो उसको और चीजों की कीमतों के मुकाबिले एक ही लीवल पर लाने की कोशिश की जायगी. और किसानों के माल की कीमतें अगर बढ़ती जायं तो उसको भी कम करने के लिए एक स्ट्रिंडर्ड रखा जायगा और यह कि इसके लिये हमेशा एक मशीनरी तैयार रखी जायगी जो इन चीजों को देखेगी। लीकन हाल में हम देख रहे हैं कि दूसरी मुरूतीलफ चीजों के साथ साथ, प्रपोर्शन के लिहाज से किसानों के माल की कीमतें बहुत ही घटती जा रही हैं जिसकी वजह से किसानों की हालत पर बहुत बूरं हो रहे हैं। हमार पास कोलाबा डिस्ट्रिक्ट से कुछ किसान आये हैं । कोलाबा डिस्ट्रिक्ट एक राइस प्रोड्यिंसग जिला हैं। वहां पर खारी जमीन और दूसरी किस्म की जमीन, ये दो किस्म की जमीनात हैं। खारी जमीन में, जो चावल पेंदा करने वाली जमीन हैं, एक एकड में चावल पेंदा करने के लिए १६० से १७४ रु० का खर्चा उठाना पडता है और उस एक एकड में गोया दस या बारह मन धान तैयार होता है । इस तरह से एक मन धान के पीर्छ १२-१४ रु० खर्च की लागत आती हैं जो कि कारतकार को भूगतनी पड़ती हैं। अमीन के इस्तेमाल की बाबत रकम उसमें शरीक नहीं की गई हैं। एंसा न करने के बावजूद भी ९२-९३ रु० उस काश्तकार का खर्च होता है'। अब उसे अपने पेंदावार की कीमत क्या मिलती हैं? उसे ७ या ५ रू० की मन धान के दाम

मिलते हैं, यानी अब किसानों की पेंदावार (कारित आफ प्रोडक्शन) की जो कीमत उनको ऑर वह तस उनको मुनाफा मिलता है, इन दो चीजों की बिना पर अन्दाजन क्या दाम मिलते हैं इस पर गाँर कर के कीमतें तय करने की जरूरत हैं। आज उनके माल की कीमतें कम होती जा रही हैं जब कि उसी अंदाजे से और चीजों के भाव नहीं गिर रहे हैं । इसलिए फॉरन ही गवर्नमेंट की एक मेंशीनरी एंसी तेंयार होनी चाहिए थी जो इस गिरती हुई हालत को संभालती और यह दंखती कि किस तरह से कीमतें मूनासिब होनी चाहिएं. और साथ ही उसको रोकने की कोशिश करती । लेकिन एंसी कोई मशीनरी यहां पर तैयार नहीं हैं. कंटोल सब उठा दिये गये हैं । दरअसल प्लान्ड इकॉनॉमी में कंटोल जरूरी था । कंट्रोल दोनों तरफ से होना चाहिए. यानी कीमतें कम करने के लिए भी और कीमतें ज्यादा करने के लिये भी । उसी वक्त प्लान्ड इका'ना'मी कामयाब हो सकती है' जब कि इस तरह की मशीनरी हो. और जब तक इस किस्म की मशीनरी नहीं होगी उस वक्त तक प्लान्ड इकरानामी कामयाब नहीं हो सकती।

अब अगर काश्तकार चिल्लाना शुरू कर दें तो इस हालत में तबदीली होने के इमकानात कब हैं ? इस वक्त हालत यह है कि काश्तकारों के पास से सस्ता धान खरीदने के लिए सब व्योपारी तैयार हैं। व्योपारियों के कब्जे में जब चला जायगा तो एडीमीनस्ट्रंशन उस तरफ तवज्जो दं कर के कहेगी कि. ''नहीं नहीं, कीमतों में' इजाफा होना चाहिए।" एगिकल्वर इंडस्ट्र री इस चीज की भी जरूरत है कि फौरन बात का इंतजाम किया जाना चाहिए काश्तकारों को उनके माल की वाजिब कीमत मिले। वाजिब कीमत का मतलब यह नहीं हैं कि उस जमाने की कीमत जो कि कंट्रोल के जमाने में थीं। उस वक्त एंसा था कि प्रोक्योरमेंट की जो कीमतें थीं वे कॉस्ट आफ प्रोडक्शन के लिहाज से बहुत नाकाफी थीं।

[श्री एन० बी० दंशमुख] कॉस्ट आफ प्रोडक्शन का लिहाज करते हुए काश्तकारों को कीमतें मिलनी चाहिएं।

चौथा पौइंट जो एगिकल्वरल इंडस्टी में अहमियत का है वह इरीगेशन म्ताल्लिक हैं। हमारी सब एगिकल्चरल इंडस्ट्री को बारिश की तरफ इंखना पड़ता हैं, और जब बारिश होती हैं तो वह कभी बहुत एक्सीसव होती हैं। कभी बारिश कम होती हैं। बारिश का इक्वेल डिस्ट्रिब्य्शन न होने की वजह से हमार गीया २४ करोड लोगों को उसके ऊपर निर्भर रहना पहला है और वे बहुत मार खा जाते हैं । इसलिए इरीगेशन का कोई इंतजाम जो पंचवर्षीय योजना में किया गया है उसकी निस्थत भी हमको तवज्जो देने की जरूरत हैं। इरीगेशन प्रोजेक्ट्स पर हम करोड़ों रुपया खर्च करते हैं । लीकन वाकर्ड उसका यील्ड कितना होता है ? वह बहुत ही कम होता हैं। इस इरीगेशन प्रोजेक्ट करप्शन बहुत ज्यादा बढ़ा हुआ है। हम देखते हैं कि जितने रुपये से दो प्रोजेक्ट्स बन सकते हैं उतनी कीमत में हम एक प्रोबेक्ट भी प्रा नहीं कर पाते हैं । इसके सिवाय, इनमें जो गृतेदार लगे रहते हैं वे बहुत सा पैसा खा जाते हैं । हमार यहां हैंदराबाद स्टंट में एक खासपूरी छोटा सा प्रोजेक्ट हैं। वहां पर मजदूरों को काम दिलाने के लिए जब कोई ओहदंदार तनकी के लिए जाता है तो दो रुपये मजदूरी है, नहीं तो एक रूपया । इस तरह से गृतेदार बहुत सा पैसा खा जाते हैं और मजदूरों को भूखा रहने की नाँबत आ जाती हैं। अगर मजदूर पैसा ज्यादा मांगे तो उन्हें काम छोड़ना पड़ता है और अगर काम नहीं करेंगे तो फिर कम मजदूरी पर दूसरी जगह काम करना पर्डगा । यही हालत हमेशा पाई जाली हैं। इन तीन सालों के अन्दर कोई भी इरीगेशन प्रोजेक्ट इस तरह से कामयाब नहीं हुआ हैं कि उससे प्रं ताँर पर काम लिया जा सके । मिसाल के ताँर पर में आपके सामने त्ंग भद्रा प्रोजेक्ट रखना चाहता हूं । हमने उस ब्रोजेक्ट में अभी तक २८ करोड़ रुपया खर्च कर

दिया है। इस प्रोजेक्ट के बार में कहा गया था कि इसके तैयार हो जाने पर लाखों एकड़ जमीन के लिए सिचाई का बन्दोबस्त हो जायेगा लेकिन कुछ हजार एक इ जमीन को ही पानी मिल सका हैं। इसके दो वज्हात हैं। एक वजह यह हैं कि जो कुछ काम उसमें हो रहा है वह बहुत कम है, आगे के लिए जो काम होना चाहिये वह नहीं हो रहा है, उसकी तरफ सरकार की ओर से कोई तवज्जह नहीं दी जा रही हैं। द्सरी वजह यह है कि हमारी इकौनौमी में सोशला-इजेशन का कोई स्थान न होने की वजह से होता यह है कि तुंग भद्रा योजना के तहत जो किसान हैं. जिनके पास ४ एक इ. एक इ और १० एक इ जमीन हैं, उसके लिए पानी का कोई बन्दोबस्त नहीं किया गया है । दूसरी जो जमीन उसको साफ करने के लिए किसानों के पास इतना रूपया नहीं है कि वे उसको खुद साफ कर सर्कें। सरकार की और से भी इस तरह का कोई बन्दोबस्त नहीं है । जमीन को मैन्योर पहुंचाने के लिए किसानों के पास ताकत होनी चाहिये मगर उनके पास इस तरह की ताकत नहीं हैं। इन सब चीजों के लिए, जो कि जमीन को इरीगेशन के काबिल करने के लिए जरूरी होती हैं, किसानों के पास ताकत होनी चाहिये. किसान इन सब चीजों को सम्हालने के लिए तैयार नहीं हैं. इसकी वजह यह हैं कि उसके पास इतनी ताकत नहीं हैं, इतना पैसा नहीं है कि इन सब चीजों पर खर्च कर सके। यही वजह है कि खाशापरी, तूंग भद्रा के तहत, जहां पर दो प्रोजेक्ट प्रं हो चुके हैं, किसानों को कोई फायदा नहीं पहुंचा है । पानी पहुंचने पर भी वहां के किसानों को कोई फायदा नहीं हो रहा है । इसका कारण यह है कि सरकार की आर से कोआपरीटव बीसस पर जमीन के छोटे छोट ट्रकड़ों को एक जगह पर लाने की कोई कोशिश नहीं की गई हैं। वहां पर साम्हिक खंती करने के लिए सरकार की ओर से कोई कांशिश नहीं की गई जिसकी वजह से वहां के किसान इस तरह के प्रोजेक्टों से कोई फायदा नहीं उठा सके हैं । इसका नतीजा यह हुआ है कि जैसे बम्बई स्टंट में जहां इरीगेशन प्रोजेक्ट

हैं, जहां पर शुगरकेन बहुत पेंदा होता हैं. वहां पर छोट' किसानों को कोई फायदा नहीं पहुंच रहा हैं। वहां पर जो बर्ड बर्ड सरमायेदार हैं वे छोट' छोट' किसानों से जिनके पास चार एकड. पांच एकड जमीन हैं, उनकी जमीन ले लेते हैं और शक्कर के कारखाने वालों को गन्ना सप्लाई करते हैं । इस तरह से बर्ड बर्ड सरमायेदार हजारों एकड जमीन कल्टीवेट करते हैं और सब शूगरकेन खुद ही सप्लाई करते हैं। इसका नतीजा यह हो रहा है कि किसानों की जो हालत पचास साल पहले थी वही हालत आज भी हैं। इस तरह छोटं किसानों को इन प्राजिक्टों से किसी तरह का फायदा नहीं पहुंच रहा हैं । हमारं यहां पर जो प्रोजेक्ट तेंचार ही चुके हैं. उन जगहों के किसानों की हालत वैसी हों है जैसी पहले थी। इसका नारण यह है कि सरकार की और से इस तरह की कोई कोशिश नहीं की जा रही हैं जिससे कि उनकी हातत बेहतर हो सके।

दूसरी चीज जो मूझे कहनी हैं वह यह हैं कि रक्यरिमटी एरियाज में कंट्र बंडिंग की बहुत जरूरत हैं। हमार हैंदराबाद रटंट में इस चीज के लिए २६ लाख रुपया मंजूर किया गया है लीकन अभी तक र लाख रुपया इस पर खर्च किया गया है। आज हालत यह है कि किसी काम के लिए रुपया मंजूर किया जाता है मगर काम नहीं होता हैं जिसकी वजह से किसानों को किसी तरह का फायदा नहीं पहुंच रहा हैं। स्केयरिसटी एरियाज में कंट्र बंडिंग की बहुत अहमियत हैं. इसकी वजह से जमीन को हर तरह से फायदा पहुंच सकता हैं। यह काम चुंकि एडिमिनिस्ट्रेशन के हाथ में होता है और जिन लोगों की सिफारिश उन तक पहुंच जाती हैं उनके गांव में वह दाम हो जाता हैं। यह काम इस तरह से होना चाहिये कि जिस जगह इस चीज की बहुत जरूरत हैं वहां पर पहले यह किया जाना चाहिये। मगर वहां पर हो यह रहा है कि सिफारिश जिसकी पहुंच गई उसका काम हो जाता है। मैं अर्ज करूंगा कि जमीन के लिए कंट्र बंडिंग बहुत ही जरूरी हैं, बगैर उसके जमीन को फायदा नहीं पहुंच सकता हैं।

द्सरी चींज जो में अर्ज करना चाहता ह्यं वन यह हैं कि सरकार की ओर से कहा गया हैं कि पंचवर्षीय योजना के तहत एगूकि लचर इकानिमी में पैदावार से बहुत ज्यादा इजाफा हुआ हैं। बार बार सरकार की ओर से कहा जाता हैं कि हमार देश में अनाज की पैदावार काफी हो गई हैं। मगर मेरा कहना यह हैं कि यह तो हमार देश पर इन दो वर्षों में निसर्ग की कृपा हुई हैं जिसकी वजह से पैदावार में इजाफा हुआ हैं। पंचवर्षीय योजना की वजह से पैदावार में कोई इजाफा नहीं हुआ हैं।

इसके बाद हमार देश के अन्दर जो सब से बड़ी इंडस्ट्री हैं वह टंक्सटाइल इंडस्ट्री हैं। इसके बार में यह कहा जाता है कि पांच साल के लिए आउटपुट का जो कौटा मुकर्रर किया गया था वह तीन साल के अन्दर ही पूरा कर लिया गया हैं । यह तो एक टार्गेट था जो कि मौजूदा हालत में ही परा किया गया है. इससे भी ज्यादा माल किया सकता जा हमारं दंश में टंक्सटाइल इंडस्ट्री सब से बडी इंडस्टी हैं। पंचवर्षीय योजना ने उसमें कोई तरक्की नहीं की । इसके बरीखलाफ पंचवर्षीय योजना में कार्टं इंडस्टी के नाम पर एक आने का टैक्स लगा दिया गया है और टैक्सटाइल में से जो रूपया आता है वह सब खादी के नाम पर कांगींग वालीं की दिया जा रहा हैं। जी लोग कांग्रंस का प्रचार करते हैं उन सब को इसमें से मदद दी जा रही हैं और इस तरह से पांच करोड रुपया कांग'समेनों को सप्लार्ड किया जा रहा है।

तीसरी बात जो मुझे अर्ज करनी हैं वह यह हैं कि हमार एंग में रेलवे भी एक बड़ी इंडरट्री हैं। लेकिन इसके निस्बत में यह अर्ज करना चाहता हूं कि जहां जहां रेलवे बनाने की जरूरट हैं वहां पर अभी तक रेलवे विभाग की और से नई लाइन बनाने का कोई इंतजाम नहीं किया जा रहा हैं। हमार हैंदराबाद स्टंट में दो जिले उरामानाबाद और बीड एंसे हैं जहां पर रेलवे [श्री एन० बी० दंशमुख]

लाइनों बिल्कुल नहीं हैं और अभी तक रंलवे की ओर से कोई बन्दोवस्त भी नहीं किया जा रहा हैं। हालांकि सरकार के पास एन० एस० आरू रंलवे का २० करोड़ रूपया जमा हैं फिर भी सरकार की ओर से कोई इंतजाम नहीं किया जा रहा हैं। वहां पर रंलवे लाइन न होने की वजह से वहां के रहने वालों को बहुत तकलीफ का सामना करना पहता हैं।

में यह अर्ज करना चाहता हूं कि हाल ही में यानी परसों हमारं फाइनेंस मिनिस्टर श्री दंशमुख जी नं इसरं हाउस कं अन्दर इंडिस्ट्रियल व एकानामिक पालिसी के बारं में एक मेमोरंडम व स्टंटमेंट दिला। एंसा माल्म होता हैं कि हाल ही में हमारं प्राइम मिनिस्टर साहब चीन गये थे और उन्होंने अपनी आखों से जो कुछ वहां पर दंखा, सोशलाइ जेशन की अलामन दंखी, उन्होंने यहां पर वापस आने पर स्टंटमेंट किया, अखवारात में कुछ आया था कि इकोंनोमिक पालिसी में बदलाव होने वाला हैं। दरअसल वह पालिसी स्टंटमेंट जो श्री दंशमुख ने किया, उससे यह पना चलता है कि प्राइवेट सेक्टर को तसल्ली दिलाई गई हैं।

श्री उप-सभाध्यक्त (श्री बीठ केठ धर्ग) : आप कुछ और वक्त लेंगे ?

श्री एन० बी० इंशमुख: जी हां।

श्री उप-सभाध्यन्न (श्री बी० के० धर्ग) : तां आप कल अपनी तकरीर जारी रखेंगे ।

THE VICE-CHAIRMAN (SHRI V K. DHAGE): There is a Message from the Lok Sabha. Secretary will read it

MESSAGE FROM THE LOK SABRETHE DELIMITATION COMMISSION (AMENDMENT) BILL, 1954

SECRETARY: Sir, I have to report to the House the following message received from the Lok Sabha signed by the Secretary of the Lok Sabha:

"In accordance with the provisions of Rule 132 of the Rules of Procedure and Conduct of Business in the Lok Sabha, I am directed to enclose herewith a copy of the Delimitation Commission (Amendment) Bill, 1954, as passed by the Lok Sabha, at its sitting held on the 23rd December, 1954."

I lay the Bill on the Table.

## ANNOUNCEMENT RE: BUSINESS ON 24TH DECEMBER.

THE VICE-CHAIRMAN (SHRI V. K. DHAGE): The Delimitation mission (Amendment) Bill 1954, will be taken up for consideration passing in this House tomorrow item. It has been presented to the Chairman that this Bill is very urgent and has to passed during the current session itself. Members desiring to give notice of amendments to the Bill may do so upto 11 A.M tomorrow. After the disposal of this Bill, further discussion of the motion on the Progress Report of the Five Year will be resumed.

The House stands adjourned till 11 a.m. tomorrow.

The House then adjourned at Five of the Clock till Eleven of the Clock on Friday, the 24th December, 1954.